

customs and usages. The Central Government does not have any proposal to make a central legislation in the matter.

(b) and (c) The Central Statistics Office (CSO), Ministry of Statistics and Programme Implementation, compiles Gross Domestic Product (GDP), which is the contribution of all persons, including women, who are in the work force. For compiling GDP estimates, CSO follows the System of National Accounts (SNA) recommended by the United Nations Statistics Division (UNSD). The SNA includes the following within the production boundary:

- (1) All production destined for the market, whether for sale or barter.
- (2) Includes all goods or services provided free to individual households or collectively to the community by Government or Non-profit institutions serving households.
- (3) Production of goods for own use.

The production under both the categories excludes all production of services for own final consumption within households (except for the services produced by employing paid domestic staff). Since unpaid domestic work of housewives is not considered for GDP compilation, its value is not assessed.

Port Community System

*75. SHRI A. ELAVARASAN: Will the Minister of SHIPPING be pleased to state:

(a) whether Government has issued a directive to all the maritime States to set up their State Maritime Boards as part of its initiatives to give a major fillip to non-major ports;

(b) if so, the details thereof;

(c) whether Government also instructed all the major ports to install radio-active material detectors and implement port community system for facilitating paperless transaction to enhance efficient operation; and

(d) if so, the details thereof?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) Yes, Sir.

(b) The establishment of State Maritime Boards facilitates the development of the maritime sector in the States. Gujarat, Maharashtra and Tamilnadu have already set up State Maritime

Boards. The Central Government has been following up the matter with the States. Recently, in the 13th Maritime State Development Council meeting held on 13.06.2011 under the Chairmanship of Hon'ble Minister of Shipping, it was reiterated that All Maritime States that have not yet constituted Maritime Boards may setup their State Maritime Boards. Accordingly, Ministry of Shipping requested all Maritime State Governments to constitute Maritime Boards in the States.

(c) Yes, Sir.

(d) The Government has issued instructions to all the Major Ports to install radio active material detectors. Regarding implementation of Port Community System (PCS), all the Major Ports have already installed the PCS system to facilitate paperless transaction and enhance the efficiency in ports.

Strike by Air India pilots

*76. SHRI R.C. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that recently the Air India (AI) pilots had gone on strike thereby disrupting a number of flights;

(b) the demands of the AI pilots;

(c) whether the demands have been agreed to by the Ministry;

(d) if so, details of the demands that have been accepted and of the demands that have been rejected; and

(e) the total loss incurred by Air India due to the above strike and the number of flights cancelled or postponed, sector-wise?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) Yes, Sir.

(b) The Indian Commercial Pilots Association(ICPA) which represents a section of pilots had raised several demands including parity in working conditions and emoluments between erstwhile Indian Airlines and erstwhile Air India Pilots, payment of fixed flying hours and fixed subsistence Allowance payable in dollar every month.

(c) and (d) Government has appointed a Committee headed by Justice D.M. Dharmadhikari, a retired Judge of Supreme Court to independently and impartially look into all the HR integration